

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16063/2007

(From the judgement and order dated 23/05/2007 in FAO No. 184/2005 of The
HIGH COURT OF DELHI AT N. DELHI)

MST.PARAM PAL SINGH TR.FATHER

Petitioner(s)

VERSUS

M/S NATIONAL INSURANCE CO.& ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr.Mahabir Singh, Sr.Adv.
Ms.Pratibha Jain, Adv.
Mr.Nikhil Jain, Adv.
Mr. Ajay Pal,Adv.

For Respondent(s) Mr.Kishore Rawat, Adv.
Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter in October, 2008 for final disposal.

Rejoinder affidavit be filed in the meantime.

The petitioner is directed to take fresh steps to effect service on respondent

No.2.

(Satish K.Yadav) (Phoolan Wati Arora)
Court Master Court Master